

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Part Heard Bench)**

**Item No.-303**  
IB-712/ND/2022  
IA-6647/2023

**IN THE MATTER OF:**

Union Bank of India

**.....Applicant**

**Vs.**

M/s PCL Oil & Solvents Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 05.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **12.02.2024.**

**Sd/-  
(Court Officer)**